(c) the number of undertakings in which the British and American collaborators hold majority shares or ether special privileges?

THE MINISTER OF INDUSTRY (SHBI N. KANUNGO): (a) to (c) The information is being collected and will be placed on the Table of the House in due course.

SHRI NIREN GHOSH- May I know, Sir, whether it is a fact that the American capital here earns 20 per cent., on their invested capital during a year, and ultimately within five years more capital is exported from India than the capital invested by the Americans here between 1956 and 1960?

SHRI N. KANUNGO: I will take "the information for what it is worth from the hon. Member.

SHRI C. D. PANDE: It is not correct.

SHRI A. M. TARIQ: Is Lt a fact 'that investments made by Americans and Britishers in this country are less than what they are going to take out as profits in the next five or ten years? What is going to be the 'policy of the Government this year in regard to the profits made on foreign investments in this country?

SHRI N. KANUNGO: I will suggest to him to look into the question. What is the question?

MR. CHAIRMAN: The question nour is over

WRITTEN ANSWERS TO QUESTIONS

TURN-OVER OF THE STATE TRADING CORPORATION

•494. SHRI M. C. SHAH: Will the "Minister of INTERNATIONAL TRADE be Ipleased to state:

- (a) the turn-over ofState Trading Corporation in the com modities directly traded during the years 1960-61, 1961-62 and 1962-63; and
- (b) the value of indirect trade done by the Corporation, during the same period?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) The information is as under:

1960-61 R5.6469 crores 1961-63 . Rs. 77.39 crorcs 1962-63 Rs. 8681 crores

(6) The information is as under:—

1960-61 Rs. 4600 crores 1961-62 . Rs. 48 ■ 00 crorei 1962-63 . Rs. 5448* crores

•Exclusive of exports pertaining to link and barter deals amounting to Rs. 18.63 crores.

KRISHNA-GODAVARI RIVER WATERS DISPUTE

BABUBHAI ♦495. Shri CHINAI: Will the Minister of IRRIGATION AND POWER be pleased to state what is the progress made in regard to the settlement of the dispute over \ the Krishna-Godavari waters between Maharashtra, Andhra Pradesh and Mysore?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO): Concerned data are under reivew at technical level.

ELECTRIFICATION OF VILLAGES

- •501. SHRI KRISHNA DUTT: Will the Minister of Irrigation and Power be pleased to state:
- (a) the number of villages State-wise, that have been electrified during the period from 1st of April, 1963 to the end of January, 1964; and

THE MINISTER OF IRRIGATION AND POWER (DR. K. L, RAO): (a) A statement giving the required information state-wise is placed on the Table of the House.

(b) Yes, Sir.

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COMPLAINT AGAINST TEXTILE COM-MISSIONER

STATEMENT

Name of State			No. of villages/ towns electrified during the period from 1-4-63 to 31-1-1964
1. Andhra Pradesh			114
2. Assam			3
3. Bihar		,	46
4. Gujarat			138
5. Jammu and Kasi	enir.		84
6. Kerala			20
7. Madhya Pradesh	ι.		98
8. Maharashtra			440
9. Madras		_	503
10. Mysore		·	171
II. Orissa	·		37
12. Punjab		·	172
13. Rajasthan	-	•	56
14. Uttar Pradesh .		•	1,155
15. West Bengal	·	•	
16. Union Territoria	es.	•	13 152
		•	
Total .	•		3,202

^{*504.} SHRI M. N. GOVINDAN NAIR: Will the Minister of In-DUSTRY be pleased to state:

for showing special favour to MJs Model Woollen Mills and Modella Woollens Limited, Bombay in the matter of issue of licences for the import of woollen finishing machinery and for giving them more spindles than were permitted by the Ministry; and

to Questions

(b) if so, what action Government have taken in the matter?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) There was an anonymous complaint that the Textile Commissioner had shown special favour to Messrs. Model Woollen Mills and Modella-Limited, Bombay in the matter of issue of licences for the import of woollen finishing machinery and forgiving them cotton waste spindles. The allegations though contained in an anonymous complaint were inquired into and found to be incorrect.

EFFLUENTS FROM STEEL PLANTS AT-ROURKELA, DURGAPUR AND BHILAI

- •507. SHRI DHANANJOY MO-HANTY: Will the Minister of HEALTH be pleased to state:
- (a) whether the effluents of the Rourkela Steel Plant discharged into river Bramhani are free from matters obnoxious to health; and
- (b) whether simi'ar is the case in Bhilai and Durgapur?

THE DEPUTY MINISTER IN THE: MINISTRY OF HEALTH (DH. D. S. RAJU): (a) The effluents discharged into river Bramhani from Rourkela Steel Plant are not totally free from matters injurious to health,

(b) The effluents from Durgapur Steel Plant are free from matters injurious to health. As regards Bhilai Steel Plant, obnoxious effluents are • circulated in a closed circuit and are • not discharged into natural water courses.

⁽a) whether it is a fact that Government received a complaint against the Textile Commissioner, Bombay